GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5169
ANSWERED ON:26.04.2013
MEETING OF JOINT CONSULTATIVE COMMITTEE OF RRBS
Raghavan Shri M. K.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has laid down any guidelines on the number of meetings of Joint Consultative Committees of Regional Rural Banks to be held during a year;
- (b) if so, the details thereof;
- (c) whether the Government proposes to issue instructions to the National Bank for Agriculture and Rural Development (NABARD) for strict compliance of the guidelines laid down in this regard;
- (d) whether the number of meetings of the said committee held was quite low during the aforesaid period; and
- (e) if so, the details thereof and the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a), (b) & (c): As per the guidelines of Central Government issued on 5.2.2009, the Joint Consultative Committee(JCC) can meet on a half yearly basis or more often if considered necessary.
- (d) & (e): Since inception of JCC, one meeting each in the year 2009, 2010 and 2011 was held. Pursuant to the clause 4.3 of JCC Rules, which requires the Committee to be reconstituted every two years, in November, 2012, NABARD proposed to reconstitute the Committee with new members from 2 State Governments, 2 Sponsor Banks and 2 RRBs. However, the consent from Government of Karnataka was received only on 7.3.2013 and, thereafter, the Committee has been reconstituted.